

Twelfth Lok Sabha

Session : 2

Date : 06-07-1998

Participants : Mohol Shri Ashok Namdeorao

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Title : Need to clear schemes of Maharashtra Government submitted under Accelerated Urban Water Supply Scheme.

SHRI ASHOK NAMDEORAO MOHOL (KHED) . Sir, the State Government of Maharashtra has submitted about thirty schemes under the Accelerated Urban Water Supply Scheme about five years ago. Out of these, only nine schemes have so far been approved by the Union Government. This scheme is made applicable to the towns having 20,000 population as per 1991 census. But these towns are selected by the State Level Committee of this scheme. Expenditure on this scheme is equally shared by both Government of India and the State Government. Owing to rapid urbanisation, the population of many towns has gone beyond 20,000. Hence, in order to give the benefit of this scheme to more towns, the State Government has requested to increase population limit from 20,000 to 50,000. The State Government has also demanded to increase the rate of water supply in urban areas from 70 lpcd to 100 lpcd. But the Union Government have not approved any of the two demands. Further the State Government has also requested the Union Government to sanction the remaining twenty-one schemes submitted by the State Government.

14.24 hrs.

(SHRI BASU DEB ACHARIA *in the Chair*)

So, I request the Government to take immediate steps to clear the remaining schemes and to increase the population limit and rate of water supply at the earliest.